

(घ) यदि हां, तो कब ?

वेदोलिखन और रसायन, बोजना तथा सक्काय कल्याण संशोधन में राज्य संघी (बी) रघु रावैया : (क) जी हां

(ख) मनहेरा निरुवा नामक स्थान पर व्यधिन किये गये एक कुतं से गैस की विद्यमानता के चिन्ह पाये गये।

(ग) जी नहीं।

(घ) प्रश्न नहीं उठता।

Upper Sileru Power Project

1191. Shri M. S. Murti. Will the Minister of Irrigation and Power be pleased to state:

(a) whether the machinery and other equipment required for the Upper Sileru Power Project has been obtained; and

(b) if so, when the project is likely to be completed?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The first generating unit is expected to be commissioned in August, 1967 and the second unit in December, 1967 thus completing the project in the current year.

Employment for Tribal people in D.B.K. Railway Project

1192. Shri Nitiraj Singh Chaudhary:

Shri G. C. Dixit:

Will the Minister of Social Welfare be pleased to state:

(a) whether it is a fact that insignificant number of tribal people secured employment in the construction of DBK railway line and in the working

of Bailadilla Iron Ore Mines in the Bastar District of Madhya Pradesh.

(b) if so, the reasons for preventing larger participation in employment by the tribal population; and

(c) the remedial measures which are under consideration of Government in this regard?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Gaba): (a) to (c). Information is being collected and will be placed on the Table of the House.

Narmada Sagar Power Project

1193. Shri Nitiraj Singh Chaudhary:

Shri G. C. Dixit:

Shri Baburao Patel:

Shri Nathu Ram Ahirwar:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the U.S.S.R. has made certain offers in regard to the construction of Narmada Sagar (Punasa) Power Project;

(b) if so, the broad details thereof;

(c) whether the Madhya Pradesh Government have recommended inclusion of this project in the Indo-Soviet Trade Agreement.

(b) the difficulty, if any, in the inclusion of the Narmada Sagar Project in the Indo-Soviet Trade Agreement pending finalisation of inter-State disagreement on Narmada Valley Development particularly when this could save time; and

(c) if not, when the final decision to include the same in Indo-Soviet Trade Agreement will be communicated to the Government of Madhya Pradesh?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). V/O Energo-Mach-Export of USSR are reported to have offered to the Government of Madhya Pradesh, machinery and equipment for the Narmada Sagar (Punasa) Project.

(c) Yes.

(d) and (e). Foreign assistance for any project is sought only after it is technically cleared and necessary finance for its execution provided in the Plan. The Revised Narmada Sagar Power Project Report is awaited from the Government of Madhya Pradesh.

Educational Facilities to Handicapped Children

1194. Shri S. C. Jha: Will the Minister of Social Welfare be pleased to state:

(a) whether any facilities were provided to educate the handicapped, specially the deaf and dumb children during the last three plans; and

(b) if so, the details thereof?

The Minister of State in the Department of Social Welfare (Shrimati Phulem Gaba): (a) Yes, Sir.

(b) Scholarships were awarded to handicapped students during the three plans as follows:-

Plan	Blind	Deaf	Orthopaedically Handicapped
I	20	1	
II	185	236	228
III	435	400	942
	640	646	1170

In addition, the following institutions were established by the Central Government:-

1. Model School for Blind Children, Dehra Dun. This is a Secondary school providing free board, lodging, clothing and tuition to approximately 70 boys and girls.

2. Model School for Mentally Retarded Children, New Delhi. This school provides educational facilities to about 111 mentally retarded children.

3. Training Centre for the Adult Deaf, Hyderabad. This Centre pro-

vides training in engineering and non-engineering occupations to about 60 deaf students.

4. National Library for the Blind, Dehra Dun: This library circulates braille books free of cost to nearly 600 braille readers throughout the country.

Income Tax due from Shri Haridas Mundhra

1195. Shri P. K. Ghosh:
Shri Kartik Oraon:

Will the Minister of Finance be pleased to state:

(a) the total arrears of income-tax recoverable from Shri Haridas Mundhra till this date; and

(b) the steps Government propose to take to realise the same?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Rs. 3,12,29,131.

(b) All possible steps provided in the Act including attachment of all known assets have been taken to recover the arrears. The attachment of several assets has been challenged in various courts. The suits pending in the courts are being contested by the Government and every effort is being made to realise the arrears expeditiously.

Wage Freeze

1196. Shri K. Haldar: Will the Minister of Finance be pleased to state:

(a) whether Government are in favour of Wage Freeze in the existing political climate;

(b) if so, the measures proposed to be taken for maintaining price stability; and

(c) the exact level at which the 1989 prices are to be pegged?